F.No.30013/45/2018-Ad.IV.A  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
New Delhi, dated the 3rd of October, 2018

To

Pr. Chief Commissioner/Chief Commissioner, Pr. Director General/  
Director General, Customs, GST & CX (All)  
Pr. Commissioner/Commissioner, Customs, GST & CX (All)  
Webmaster

Sir/Madam,

The Hon’ble Parliament Committee for Welfare of Scheduled Castes and Scheduled Tribes has, during the course of Departmental evidence, directed to compile data regarding the representation of SCs/STs in the Government Service. Accordingly, the Chairman CBIC has stressed upon maintaining a repository of data regarding vacancies and promotions with special emphasis on reservation vacancies and promotions against reservation in Group ‘B’ and Group ‘C’ by CCAs.

2. As such, each CCA has to maintain detailed data containing information regarding vacancies, promotion against reservation in each cadre i.e. within Group ‘B’ and ‘C’ as well as from Group ‘C’ to ‘B’ etc. In order to ensure that CBIC can also easily access such information centrally, it has been decided that the DPC module launched by HRM-II, DGHHRD will capture such information in an appropriate manner.

3. It may kindly be ensured by all CCAs that the requisite information is prepared and uploaded in the aforesaid module in a timely manner.

Yours faithfully,

( B. Ginkhan Mang)  
Under Secretary

Copy to:
1. DGHHRD with a request to ensure that the DPC module has relevant fields to capture the data.
2. Pr. ADG (HRM-I)
3. ADG HRM-II